

Item No. 11

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 701/2019

Friends & Anr.

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 21.08.2019

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

For Applicant (s): Mr. Rajiv Dutta, Sr. Advocate with Mr. Akash Vashishtha, Advocate

For Respondent (s): Mr. Rahul Verma, AAG for State of Uttrakhand

ORDER

1. Grievance in this application is against dumping of waste, including solid waste, plastic, bio-medical waste, construction and demolition waste, hazardous waste and other obnoxious material in the State of Uttarakhand, especially in the hills and higher reaches of the State and the failure of the State Agencies in disposing of and effectively managing the same. The applicant has filed several photographs in support of the said allegation.
2. Since the subject is already being dealt with in O.A No. 606/2018, *Compliance of Municipal Solid Waste Management Rules, 2016* and monitored by the Chief Secretary, let the Chief Secretary, Uttarakhand have the facts verified from the concerned Departments,

particularly the Forest and Irrigation Departments with reference to the photographs and furnish a report in the said matter.

3. A copy of this order be sent to the Chief Secretary, Uttarakhand, Principal Chief Conservator of Forest (HoFF), Uttarakhand, Secretary, Irrigation Department, Uttarakhand and the Urban Development Department, Uttarakhand by email.
4. The applicant may furnish a set of papers to the Chief Secretary, Uttarakhand, Principal Chief Conservator of Forest (HoFF), Uttarakhand, Secretary, Irrigation Department, Uttarakhand and the Urban Development Department, Uttarakhand and file an affidavit of service within one week.
5. A copy of this order be placed in *O.A No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016.*

To be put up along with O.A No. 606/2018, Compliance of Municipal Solid Waste Management Rules, 2016 (Uttarakhand).

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

August 21, 2019
Original Application No. 701/2019
AK